NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH**

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CA/7/2016

NAME OF THE PETITIONER(S) : India Infrastructure Fund

NAME OF THE RESPONDENT(S)

: Karaikal Port Private Limited & 6 Others

UNDER SECTION

: 98(1)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

ORDER

Proxy counsel for counsel representing the applicant present. He states that the counsel on record is preoccupied and prays time for moving an application. At request, time is granted. Put up on **09.12.2016 at 10.30 A.M.**

(Ch. Md. Sharief Tarig)

Member (Judicial)

(K.Anantha Padmanabha Swamy)

Member (Judicial)